F. No. 12/2/2025-CIC/Admn/MOM

Dated: 28.07.2025

Minutes of the meeting held on 23.07.2025 2025 at 1600 hrs.

Present

Shri Heeralal Samariya, Chief Information Commissioner

Ms. Rashmi Chowdhary, Secretary to the Commission assisted by; (i) Shri Pemba Tshering Bhutia, AS (ii) Shri Rahul Rastogi, JS (Admn.), (iii) Shri Brajesh Kumar Pandey, JS(P&B), (iv) Smt. Prerna Joshi, Director (Law) (v) Brig. Vipin Chakrawarti (Retd.), Consultant (Registrar).

A meeting of the Commission was held on 23.07.2025 (Wednesday) at 1600 hrs to discuss various issues, as detailed below:

1. Action taken on earlier meeting's decisions:

The Commission was informed of the actions taken on the decisions of the Commission's previous meeting held on 03.07.2025.

2. Disposal of second appeal/complaints:

The status of disposal of second appeals / complaints was noted by the Commission.

3. Legal cases in which CIC has filed affidavit or defending etc:

The status of legal cases in which CIC has filed affidavit or defending etc. was noted by the Commission.

4. Any other item with the permission of Chair:

The Commission approved proposal of extension of existing manpower contract for a period of six months or till finalization of new contract, whichever is earlier.

The meeting ended with the vote of thanks to the Chair.

(Rahul Rastogi)
Joint Secretary (Admn.)

To,

- 1. SPPS to Chief Information Commissioner (HS)
- 2. PPS to Information Commissioner (AR)
- 3. PPS to Information Commissioner (VT)
- 4. PPS to Secretary
- 5. PS to Addl. Secretary

Copy to:

- 1. JS (Admn.)/JS (P&B)/ Dir. (Law)/Dir. (MR)/ Consultant (Registrar). Dir. (MR) is requested to upload the minutes of meeting on CIC website also.
- 2. DR/ Consultant (CIC)
- 3. DS/DR (IC/AR)
- 4. DR/Consultant (IC/ VT)
- 5. DS (CR)
- 6. DS (Admn.)
- 7. DS (Law)
- 8. DS (GA).